

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008(Pt.)/4601/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench.

Dated Guwahati, ^{1h} 29 May, 2024.

Sub:- **Casual leave.**

Ref:- No. HC(IB)-VIG/01/2024/375-77 dated 24.05.2024.

Sir,

With reference to the above, I am directed to inform you that Shri Tageng Padoh, District & Sessions Judge, Pasighat, East Siang District has been granted **casual leave on 24.05.2024, along with station leave permission from 24.05.2024 to 26.05.2024.** The next senior most Judicial Officer available at the station would remain in charge of his Court and Office during his absence.


Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008(Pt.)/4602-4603/A, dated , 29-05-2024

Copy to:

1. Shri Tageng Padoh, District & Sessions Judge, Pasighat, East Siang District, Arunachal Pradesh.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
